

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

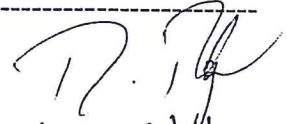
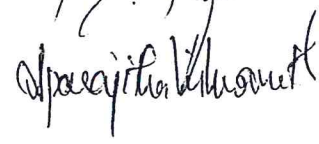
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)


APPLICATION NUMBER :
PETITION NUMBER : CP/56/2017
NAME OF THE PETITIONER(S) : GOPAKUMAR NAIR & 1 ORS
NAME OF THE RESPONDENT(S) : OBO BETTERMANN INDIA PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. RAJESH	Counsel for Petitioner	
2	APARAJITHA VISHWANATH	Counsel for Respondent	

ORDER

Counsels representing both the parties are present. Counsel for respondents filed CA 229/2017 in relation to the maintainability of the CP and prayed time for filing counter. Time is enlarged at request for making submissions by both the parties. Put up on 03.01.2018.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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